

**Central Administrative Tribunal
Principal Bench**

**CP No.363/2017
In
OA No.1744/2015**

New Delhi, this the 2nd day of August, 2017

**Hon'ble Mr. Raj Vir Sharma, Member (J)
Hon'ble Ms. Nita Chowdhury, Member (A)**

Satish Kumar,
S/o Late Shri Subhash Chand,
R/o H.No. F-2/48, Naseerpur Road,
Mahavir Enclave, Palam,
New Delhi-110045.

...Applicant

(By Advocate : Shri Sumit Kumar)

Versus

1. Shri Prabhakar Singh,
Designation :- Director General,
Director General,
Central Public Works Department,
Nirman Bhawan,
New Delhi-110001.
2. Shri Shakti Chand,
Designation :- Executive Engineer,
Executive Engineer,
Office of the Executive Engineer (E),
Elect Division No.v,
C.P.W.D. Room No.807 South Wing,
Sewa Bhawan, R.K. Puram,
New Delhi-110066.
3. Shri S.P. Sagar Wall,
Designation :- Chief Engineer,
Chief Engineer (E),
Delhi Central (E) Circel-7,
Central Public Works Department,
R.K. Puram,
New Delhi-110066.

...Respondents

(By Advocate : Shri Rajeev Kumar)

ORDER (ORAL)

Mr. Raj Vir Sharma, Member (J) :

Heard the learned counsel for the parties.

2. Perusal of compliance affidavit reveals that respondents have considered the candidature of the applicant for compassionate appointment. Therefore, the order passed by this Tribunal stands complied with. Accordingly, CP is closed. Notices are discharged.

(Nita Chowdhury)
Member (A)

(Raj Vir Sharma)
Member (J)

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